

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**50/241-242/PB/2018**

**IN THE MATTER OF:**

Sh. Anshuman Rai & Ors. .... Applicant/petitioner

Vs.

M/s. Heritage Hospitals Ltd. & Ors. .... Respondent

**Under Section 241-242**

**Order delivered on 04.04.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

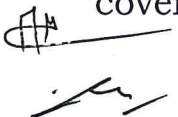
**PRESENTS**

For the petitioner: Mr. Aditya Tiwari, Virender Ganda,  
Rajnish Sinha, Nikhil Jain, Yogender  
& Ms. Mamta, Advs.

For the Respondent(s): Dr. U.K Chaudhary, A.K Singh,  
Ms. Manisha Chaudhary, Avanti T  
Chandela, Himanshu Vij, Yashwardhan,  
Adarsh Tripathi & Abhijeet Dixit,  
Mr. Krishanendu Datta, Advs.

**ORDER**

The original record containing minute book of the year 2007-09 and 2010-2018 of respondent No. 1 company as per the index have been placed before us in a sealed cover. The sealed cover shall be examined by the Bench.



The matter as well as the application are adjourned to  
10.04.2018.

Sd/-

**(M.M.KUMAR)  
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

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